

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

225. CA/282/2023 C.P.(CAA)/21(MB)2023 C.A.(CAA)/14(MB)2022

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: Essel Airport Infrastructure Private Limited

SECTION : 230 -232 of the Companies Act 2013

Presence:

Hemant Sethi, Counsel for the Applicant

Mr. Gaurav Jaiswal, Counsel for the RD

ORDER

On the request of the Applicant, the matter is adjourned to 04.10.2023.

Sd/-
MADHU SINHA
Member(Technical)

/P/

Sd/-
REETA KOHLI
Member(Judicial)